

3  
**O.A.NO.785 OF 2006**

**ORDER DATED 22.11.06**

Heard Mr.A.Kanungo, Ld.Counsel for the Applicant and Mr.S.K.Ojha,Ld.Standing Counsel for the Respondents; on whom a copy of this O.A. has already been served.

*Order dt. 22.11.06*  
*Copy of Order*  
*vide OA may be*  
*sent to R-3 &*  
*R-5 by post*  
*and copy of*  
*order be given*  
*to both Counsel*

2. Applicant is presently working as Sr. Section Engineer(Telecom),East Coast Railway, Keonjhar. On 10.01.04, he appeared the ASTE(Gr.B) written examination. Due to non-selection in that test, he submitted a representation(Annexure-1) to the C.P.O. S.E. Railway, Garden Reach, Kolkata(Res.No.3) for revaluation and reassessment of his papers. After that he submitted another representation (Annexure-3) to the C.P.O. E.Co. Railway,Chandrasekharpur, Bhubaneswar (Res.No.5) which seems not disposed of as yet.

*5.12.06* *S. OJHA*  
3. Hence, without expressing any opinion on the merit of this case, Res.No.3 and 5 are directed to dispose of the representations vide Annexures-1 and 3 pending with them on merit within two months from the date of receipt of this order.

4. With the above, this O.A. is disposed of.

5. Send copies of this order and copies of the O.A. to Res.No.3 and 5 immediately and free copies of this order be given to the Counsel for both the parties.

*P.B.J*  
MEMBER(ADMN.)